

# HIGH COURT OF KARNATAKA BENGALURU

**DATED: 19<sup>TH</sup> DECEMBER, 2020**

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE  
APPEARING FOR PRELIMINARY EXAMINATION TO THE POST  
OF DISTRICT JUDGES BY DIRECT RECRUITMENT  
SCHEDULED TO BE CONDUCTED ON JANUARY 09, 2021**

1. Candidate who is tested positive for COVID-19 and is under isolation quarantine as on the date of preliminary examination, should submit his/her COVID-19 report and to furnish a certificate from the District Health Officer (DHO) or from the Doctor who has treated him/her about his/her fitness to attend the examination, to the Registrar (Recruitment), High Court of Karnataka, Bengaluru, by sending e-mail to [rrecruithckb@gmail.com](mailto:rrecruithckb@gmail.com) well in advance, for making necessary arrangements for his/her separate sitting for the examination in the place of examination already allotted to him/her.
2. Candidate who is from Containment Zone or who is/was in contact with Covid-19 patient and considered as primary or secondary contacts should send information, along with necessary details, to the Registrar (Recruitment), High Court of Karnataka, Bengaluru, by sending e-mail to [rrecruithckb@gmail.com](mailto:rrecruithckb@gmail.com) well in advance, for making necessary arrangements for his/her separate sitting in the examination centres, already allotted to him/her.

3. All other candidates shall submit a self-declaration at the examination centre declaring that they are not from Containment Zone, they had not come in contact of a Covid-19 patient for being considered as primary or secondary contact, they or their family members have no symptom of COVID-19 and have not tested positive for COVID-19.
4. Candidates are advised to download and install the 'Arogya SetuApp' (<http://play.google.com/store/apps/details?hl=en-IN&hl=en-IN>), "Apthamitra App" and "Quarantine Watch App" in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the Examination Centre.
5. The entry and exit of candidates who are attending the preliminary examination shall be only through the designated gates of the examination centre.
6. Only the Candidates are allowed to enter the premises of the examination centre on production of Admissions Cards and subject to instructions as specified above.
7. Candidates will be allowed to enter the examination centre from 12-00 noon onwards to avoid the congregation at the entrance of the examination centre.
8. In view of current Covid-19 situation, the candidates traveling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates shall also wear new fresh N-95 Face Mask throughout their stay at the examination centre. The candidates without N-95 Face Mask will not be allowed to enter the premises of the examination centre. The candidates shall ensure that they will not remove N-95 Face Mask in the examination hall, while writing the examination.
10. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also at outside the examination centre, before and after the examination.
11. Candidates entering the premises of examination centre are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

BY ORDER,

**Sd/-**  
**(RAJENDRA BADAMIKAR)**  
**REGISTRAR GENERAL**